

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE : JUSTICE K. BALAKRISHNAN NAIR**

**DATE OF APPOINTMENT : 7TH SEPTEMBER, 2001.**

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
One half share in 5.8 cents of land in Sy.No.317/2 of Ernakulam Village.  One half share in ten cents of land in Sy.No.383/2 of Thrikkakara Village.  One half share in 8.7 cents of land in R.S. No.13 of Aluva West Village  19.83 Ares of coconut garden in Sy.No.779/9A/1 of Mulavoor Village, Muvattupuzha Taluk.	One half share in 2600 sq. ft building in Sy.No.317/2 of Ernakulam Village.  One half share in about 1500 sq. ft building in Sy.No.383/2 of Thrikkakara Village  482 Sq.ft. Office space in Metroplaza, North end of Market Road, Ernakulam.	Rs.1,79,272. 73	Nil	Nil	Rs.20,01,109/- in Provident Fund  and  Rs.1,00,000/- as LIC Policy

**LIABILITIES - NIL**

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**Note:- Further details available with the Hon'ble Chief Justice**

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE SPOUSE : Mrs. GIRIJA BALAKRISHNAN**

### DECLARED ASSETS

#### ASSETS OF THE SPOUSE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
One half share in 5.8 cents of land in Sy.No.317/2 of Ernakulam Village.,	One half share in 2600 sq. ft building in Sy.No.317/2 of Ernakulam Village.	Rs.2,473/- in Savings Bank.	200 Grams of gold ornaments	One Maruti Zen Car (2001)	Rs.24,990/- in Shares
One half share in ten cents of land in Sy.No.383/2 of Thrikkakara Village	One half share in about 1500.sq. ft building in Sy.No.383/2 of Thrikkakara Village				Rs.6,50,000/- in Provident Fund and
One half share in 8.7 cents of land in R.S. No.13 of Aluva West Village					Rs.3,30,000/- in LIC Policy

#### LIABILITIES

**Particulars:-**

1. Rs.1,44,796/- Outstanding Housing Loan in Federal Bank, Ernakulam.
2. Rs.2,33,686 /- Outstanding Housing Loan in Federal Bank, Thrikkakara

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Note:- **Further details available with the Hon'ble Chief Justice**